

(b) whether the Union Government provide any incentives/concessions/assistance for economic activities to them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There are about 80,000 Tibetan Refugees in India.

(b) and (c). Government of India has provided them relief and rehabilitation assistance for their resettlement in different States under various agricultural and handicraft schemes.

Free Education and Housing for Handicapped Children

1474. SHRI SWAMI SURESHANAND:

<i>Disability</i>	<i>Rural</i>		<i>Urban</i>	
	<i>Age</i>	<i>Age</i>	<i>Age</i>	<i>Age</i>
	0-4	5-14	0-4	5-14
i) Visual	39	66	25	87
ii) Hearing	—	314	—	244
iii) Speech	—	411	—	426
iv) Locomotor	435	676	540	718

(b) and (c). There is no scheme for providing housing facilities to handicapped children. There is an ongoing Centrally sponsored scheme of Integrated Education for Disabled Children with the objective of providing educational opportunities for disabled children in common schools under which 100% central assistance is given to State/U.T. Voluntary organisations.

Will the Minister of WELFARE be pleased to state:

(a) the total number of handicapped children in the county;

(b) whether the Government propose to formulate any scheme for providing free education and housing facility to them; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No precise information about the number of handicapped children in the country is available. However, according to a sample survey conducted by the National Sample Survey Organisation during 1981, the number of children per 1,00,000 of population in rural and urban areas having visual, speech, hearing and locomotor disabilities are as under:—

[*Translation*]

Scheme for Upliftment of Backward Communities in Rajasthan

1475. SHRI BHERU LAL MEENA: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have formulated any scheme for the upliftment of backward communities in Rajasthan;

(b) if so, the details thereof; and

(c) the funds provided by the Union Government for the purpose?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) There is no list of backward classes/communities in Rajasthan.

(b) and (c). Question does not arise.

[English]

Production of Groundnut in Gujarat

1476. SHRI HARISINH CHAVDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Gujarat Plays a significant role in the production of groundnut in the country;

(b) if so, the annual contribution by Gujarat in this regard; and

(c) the steps proposed to be taken to further increase the production of groundnut in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The Gujarat State contributed 13.8 per cent to the total groundnut production in the country during 1990-91.

(c) Gujarat State is covered by the Centrally sponsored Oilseeds production programme which contains incentives for inputs such as production and distribution of

seeds, distribution of seed minikits, supply of plant protection chemicals and equipments, distribution of improved farm implements, sprinkler sets, rhizobium, gypsum and pyrites. In addition, demonstrations are laid out by the extension workers and scientists to propagate improved technology among farmers.

Employment to Displaced Persons

1477. SHRI MOHAN RAWALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether land has been acquired by the ONGC in Nhava Sheva and by IPCL in Nagothane for the use of these organisations;

(b) if so, the number of families affected due to it;

(c) whether any preference is being given in employment to the oustees by these organisations;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) to (d). ONGC has given employment to 27 persons from the affected families and IPCL to 594 persons.

(e) Does not arise.

Licensing of Dairy Industry

1478. SHRI VIJAY NAVAL PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Operation Flood (OPF) III is